Re-organisation of Fertilizer Units in Eastern Belt

6990. SARIBHSUDEB ACHARIA: Will of CHEMICALS the Minister AND FERTILIZERS be pleased to state:

(a) what are the losses of fertilizers units such as Sindri, Durgapur and Talcher; and

(b) whether there is any proposal to reorganise such fertilizer units to cut down the losses?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) The losses of the Fertilizer in the Eastern belt for the last three years Units such as Sindri, Durgapur and Talcher in the Eastern Belt for the last 3 years are as follows :-

Year		(Rs./- lakhs)	
	Sindri	Durgapur	Talcher
1979-80	(-) 3863	(-) 1338.63	**
1980-81	(-) 60 52	(-) 2205.16	$(-)19^{15}$
1981-82	(-) 5577 °	(-) 2389.87	(-) 3741
	(-) 15502	(-) 5933.66	(-) 5676
	species appear makes firsted record control assesses		STORE SHOW MAKE STORE SHOW

**Talcher Plant went into commercial production with effect from 1.11.1980

(b) with a view to bring about improvement in the performance of the public sector fertilizer companies, Government is examining various proposals including restructuring of the companies.

Setting up Bench of Kerala High Court at Trivandrum

6991. SHRI G. M. BANATWALLA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether attention of Government has been drawn to The demand by the Trivandrum District Development Council for setting up of a Division Bench of the Kerala High Court in Trivandrum, with filing powers; and
 - (b) if so, Government's reaction thereto?

THE MINISTER OF LAW, JUSTICE AFFAIRS AND COMPANY (SHRI JAGAN NATH KAUSHAL): No such demand has been received by the Union Government.

(b) Does not arise.

Allocation for Haldia Refinery

6992. SHRI SAIYAGOPAL MISHRA: will the Minister of ENERGY be pleased to state :

- (a) whether it is a fact that the Central Government have earmarked 25 crores of ruppees for three petrochemical projects including Haldia during the Sixth Plan Period:
 - (b) if so, the details thereof;
- (c) what is the actual allotment for the Haldia petro-chemical complex; and
- (d) how the amount will be spent and when the money will be released?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) to (d) A provision of Rs 25 crores in the Sixth Plan for new petro-chemicals projects, including Haldia, for taking up some preparatory work, has been agreed; there is no separate allotment for individual projects.

Indo-Soviet Cooperation in Power Development

6993. SHRI ARVIND NETAM: will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a pact on Indo-Soviet cooperation in power development has recently been signed between the two countries.